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- (c) whether these growth rates arc very low in comparison with that of the last decade;
 - (d) if so. the reasons therefor; and
- (e) the measures taken/proposed to be taken in this regard'.'

THE MINISTER OF FOOD AND CIVIL MINISTER OF SUPPLIES. CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION **DEVENDRA** (SHRI PRASAD YADAV): (a) and (b) It has been reported by the Super Bazar that the percapita growth rate (sale per employee and the increase in percentage) during the last three years is as follows:-

Year	Sale per employee	Growth 'A
1993-94	5.10 lakhs	_
1994-95	5.83 lakhs	14.31
1995-96	6.15 lakhs	5.48
1996-97	6.80 lakhs	10.56
		(Appro8.)

Accounting system of Super Bazar does not facilitate working out Department/Branch-wise details in this regard.

- (c) No. Sir. According to the information furnished by the Super Bazar as against the per employee sale of Rs. 3.46 lakhs per year during 1985—90. it is Rs. 5.64 lakhs during 1992—% indicating a comparative growth rate of 63 per cent.
 - (d) and (c) Do not arise.

Programmes under trade related entrepreneurship assistance and development for women

1018. SHRI SAIFULLA: SMT. RENUKA CHOWDHURY:

Will the Minister of INDUSTRY be pleasa to state:

- (a) whether Government propose to extend the benefit of programmes of "Trade Related Entrepreneurship Assistance and Development for Women" to the Association of Lady Entrepreneurs of Andhra Pradesh by including their representatives;
 - (b) if so. the details thereof.
- (c) if not the reasons for omitting Andhra Pradesh; and

(d) whether any amount has been sanctioned to the Association of Lady Entrepreneurs of Andhra Pradesh for their activities'.'

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN): (a) to (d) The state of Andhra Pradesh is included for implementation of programme of Trade Related Entrepreneurship Assistance and Development for Women in India (TREAD). Andhra Pradesh Government has been requested to identify the agency through which the programme is to be implemented. Under the TREAD programme ficancial assistance not exceeding Rs. 4 lakhs and grant not exceeding one-third of the project cost can he made available to the NGOs recommended by the Suite Government and acceptable to the financial institutions. The Andhra Pradesh Government has not made any recommendation regarding assistance to the Association of Lady Entrepreneurs of Andhra Pradesh and therefore the question of financial assistance to this NGO does not arise.

Issue of separate Ration Cards to the people living below poverty line

- 1019 SHRI RAHASBIHARI BARIK: Will Minister of CIVIL SUPPLIES. CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state:
- (a) whether Government propose to issue separate ration cards to the people living below poverty line;
- (b) if so, the number of people living below poverty line identified. state and unionlerritory-wisc;
- (c) number of those poor people issued ration cards; and
 - (d) the details thereof.'

THE MINISTER OF FOOD AND CIVIL SUPPLIES. MINISTER OF CONSUMER AFFAIRS AND PUBLIC **DEVENDRA** DISTRIBUTION (SHRI PRASAD YADAV): (a) to (d) Government proposes to restructure the Public Distribution System with focus on the poor by issue of separate cards for the population below poverty line and issuing commodities at half the normal issue price.

The matter is under consideration of the Government.